

5.5.2010

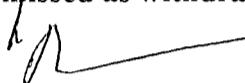
Withdrawal Appl: No. 792/2010  
In  
O.A. 178/2010

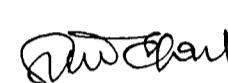
Hon'ble Shri Justice Shiv Charan Sharma, Member (J)  
Hon'ble Dr. A. K. Mishra, Member (A)

Appl: Sri Praveen Kumar.  
Resp: Sri Rajendra Singh.

Shri Praveen Kumar learned counsel for the applicant requested for permission to withdraw the O.A. He has stated that certain developments took place after filing of the O.A. and instead of moving an application for amendment of the application, it is most appropriate to withdraw the original application.

Learned counsel for the respondents Sri Rajendra Singh has no objection. Hence, application for withdrawal of the O.A. is allowed. O.A. is dismissed as withdrawn.

  
Member (A)

  
Member (J)

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